

scholarships for Indian nationals for postgraduate study and research in Japan, to promote cordial cultural relations between India and Japan. Our policy is to utilise such offers which are made by friendly foreign countries. The result of this has been that one or two scholars have been going to Japan and that is how this misconception has arisen of what appeared in the newspapers.

**श्री कछवाय :** जो विद्यार्थी जापान भेजे जायेंगे तो क्या उन के लिये कोई विशेष शर्त रखी गई है ?

**अध्यक्ष महोदय :** उन्होंने ने तो यह नहीं कहा ।

#### Oil and Natural Gas Commission

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\*219. { **Shri Bishwanath Roy;**  
**Shri Rameshwar Tantia;**  
**Shrimati Renuka Barkataki;**  
**Shri Bhagwat Jha Azad;**  
**Shri Surendra Pal Singh;**  
**Shri D. D. Puri;**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that Oil and Natural Gas Commission is planning to shift its headquarters from Dehra Dun to Faridabad (near Delhi); and

(b) if so, the reasons therefor?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) No, Sir.

(b) Does not arise.

**Shri Bishwanath Roy:** In view of the fact that the activities of the Commission have been going on in different distant parts of the country, may I know whether there is any proposal before Government for selecting any other central place for the office of the Commission?

**Shri Humayun Kabir:** No, Sir; as I have said, the Commission has settled there and it is going to stay there.

#### Statue of Swami Vivekananda

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\*220. { **Shri P. R. Chakraverti;**  
**Shri C. K. Bhattacharyya;**  
**Shri Sidheshwar Prasad;**  
**Shri D. D. Puri;**  
**Shri Vishwa Nath Pandey;**  
**Shri Balgovind Verma;**

Will the Minister of Education be pleased to state:

(a) whether his attention has been drawn to the proposal to erect a statue of Swami Vivekananda on the Vivekananda rock in Madras by the Vivekananda Centenary Celebration Committee; and

(b) if so, the reactions of Government thereto?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) It is for the Government of Madras to decide whether the erection of the statue of Swami Vivekananda at the Vivekananda rock should be permitted.

**Shri P. R. Chakraverti:** Is it not a fact that the Devaswam Board directly administered by the Government of Madras gave permission to set up the statue and also a foot-bridge?

**Shri M. C. Chagla:** As I said, it is entirely a matter for the State of Madras, and I do not think we should interfere with their discretion or with any decision they may arrive at.

**Shri P. R. Chakraverti:** Is it not a fact that a board was set up there and it was then removed by some fishermen on certain objectionable grounds? May I know what steps Government took to see that this was set right?

**Shri M. C. Chagla:** Government of Madras?

**Shri P. R. Chakraverti:** Yes, under the advice and direction of this Ministry.

**Mr. Speaker:** The same answer is to be repeated then.

**Shri Ranga:** Why should it be treated as a matter entirely for the State Government, in view of the fact that Swami Vivekananda is an all-India personality and the whole of India is interested in this matter? Surely the Government of India cannot dissociate itself from all responsibility with regard to this matter.

**Mr. Speaker:** The hon. Member must realise that the statue was being put there in the State itself.

**Shri Ranga:** Are we to understand that the Madras Government has raised any objection to this and, if so, what is the view of this Government in regard to this matter? We do not know anything about it. We were not told that the Madras Government is not in favour of raising the statue.

**Shri Bade:** The Madras Government referred the matter to the Central Government.

**Mr. Speaker:** This question can arise whether it was referred to the Central Government.

**Shri Bade:** Yes, Sir.

**Mr. Speaker:** He knows much more than any Government, but the difficulty is even when he is not required to do so, he is throwing out all that knowledge. Was any reference made?

**Shri M. C. Chagla:** I do not think any formal reference has been made to the Central Government.

**Shrimati Renu Chakravartty:** What were the reasons adduced by the Government of Madras for objecting or refusing permission to set up this statue on the rock? Was it purely due to safety for the statue or any other reason?

**Shri M. C. Chagla:** If the hon. Member wants an answer to that, we will get the proper answer from the Government of Madras. But, is it

really fair for us here to question the discretion of the Government of Madras?

**Mr. Speaker:** The hon. Member wants to know whether the Central Government has that information as to what were the grounds on which they have rejected it?

**Shri M. C. Chagla:** Officially, Sir, we have no information.

**Shri Hari Vishnu Kamath:** Has the hon. Minister's predecessor in office, who is now seated on his right . . .

**Mr. Speaker:** He may be seated to his right, left or in the front.

**Shri Hari Vishnu Kamath:** Has he been correctly reported in the Press as having expressed some sort of opposition to the erection of Swami Vivekananda's statue on the historic rock at Kanyakumari; if so, on what grounds was his opposition based?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** Sir, may I answer that question?

**Mr. Speaker:** Yes.

**Shri Humayun Kabir:** I am in a way thankful that the hon. Member has raised this question, because I know a great deal of uninformed and some ill-advised talk on this matter has been going on. This matter does not concern the Government of India and the Government of India have nothing to do with it. No official advice was ever asked for from us and no official advice was ever given. About the question of the beauty of the place, that is an entirely different matter within the jurisdiction of the Government of Madras to decide on any consideration they like. We have no standing on that matter.

**Shri Hari Vishnu Kamath:** Sir, I rise to a point of order. My question was whether he expressed, as reported in the papers, some opposition to

the erection of the statue on the historic rock at Kanyakumari; if so, on what grounds was that opposition based?

**Shri M. C. Chagla:** Even a Minister is entitled to have his own personal, individual views.

**Shri Hari Vishnu Kamath:** I can also have my views as you can have. I want to know on what grounds was his opposition based?

**Shri Humayun Kabir:** I have said that there is no question of any opposition from me. Therefore, that question does not arise.

**Shri Hem Barua:** There is some contradiction.

**Mr. Speaker:** Order, order—Dr. Aney.

**Dr. M. S. Aney:** May I know whether that particular rock is not included among the sites protected by the Archaeological Department?

**Shri Humayun Kabir:** Not to my knowledge.

**Dr. M. S. Aney:** Will they do that now?

**Shri M. C. Chagla:** We will consider that suggestion.

**Shri K. C. Pant:** May I know whether this Vivekananda Centenary Celebration Committee is an official committee or a private committee?

**Shri M. C. Chagla:** It is a non-official committee.

ग्रामीण उच्च शिक्षा की राष्ट्रीय संस्था

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श्री सिद्धेश्वर प्रसाद :  
\*२२१. { श्री प्र० रं० चक्रवर्ती :  
श्री सुरेन्द्रपाल सिंह :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत सितम्बर

में दिल्ली में ग्रामीण उच्च शिक्षा के राष्ट्रीय संस्थानों की बैठक हुई थी ;

(ख) यदि हां, तो विचार के मुख्य विषय क्या थे। तथा उनपर क्या निर्णय किये गये; और

(ग) बैठक में की गई विभिन्न सिफारिशों पर सरकार की क्या प्रतिक्रिया है ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त बर्शन) : (क) जी नहीं। ग्रामीण उच्च शिक्षा की राष्ट्रीय परिषद् की ग्यारहवीं बैठक २० सितम्बर, १९६३ को नई दिल्ली में हुई थी।

(ख) विवरण सभा पटल पर रख दिया गया है [पुस्तकालय में रखा गया देखिये संख्या LT-1938/63]।

(ग) सिफारिशों पर विचार किया जा रहा है।

[(a) No, Sir. The eleventh meeting of the National Council for Rural Higher Education was held in New Delhi on 20th September, 1963.]

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1938/63].

(c) The recommendations are under consideration.]

श्री सिद्धेश्वर प्रसाद : विवरण में बताया गया है कि जिन राज्यों में ग्रामीण संस्थान नहीं हैं, वहां पर खोलने का विचार किया जा रहा है। मैं यह जानना चाहता हूँ कि किन राज्यों में ऐसे संस्थान हैं और किन राज्यों में नहीं हैं ?

श्री भक्त बर्शन : इस समय तक हमारे देश में ग्यारह प्रदेशों में कुल चौदह इस तरह की संस्थायें स्थापित हो चुकी हैं। दो और राज्यों में—उत्तर प्रदेश और आन्ध्र प्रदेश में—इन के सम्बन्ध में सुझाव विचाराधीन हैं।